GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI HEALTH & FAMILY WELFARE DEPARTMENT 9th LEVEL, A-WING, DELHI SECRETARIAT, IP ESTATE, NEW DELHI – 110 002 Ph: 011-23392017, Fax: 011-23392464, email: pshealth@nic.in

No. 52/DGHS/PH-IV/COVID-19/2020/prsecyhfw/5417-5427 Date: 21/04/2020

ORDER

As per the SOP issued by this office for management of dead bodies of COVID19 patients, hearse van is required to be provided by the respective COVID Hospital to carry the dead body to cremation ground/burial ground. The Hearse Van, so used, required to be disinfected by the hospital before any further use and same is applicable for ambulances used for transfer of COVID patients.

Accordingly, all COVID Hospitals are directed to make sufficient arrangements for disinfection of Hearse Van & Ambulances, immediately.

(Padmini Singla) Secretary (Health & FW)

To

- 1. All MSs/MDs/Directors of all GNCTD Hospitals
- 2. DGHS, Govt. of NCT of Delhi

No. 52/DGHS/PH-IV/COVID-19/2020/prsecyhfw/5417-542-7 Date: 21/04/2020

Copy to:

- 1. Addl. CS (Home), Govt. of NCT of Delhi
- 2. Pr. Secretary to Hon'ble LG, Delhi
- 3. Pr. Secretary (Revenue), Govt. of NCT of Delhi
- 4. Pr. Secretary (Health & FW/UD), Govt. of NCT of Delhi
- 5. Addl. Secretary to Hon'ble CM, Govt. of NCT of Delhi
- 6. Secretary to Hon'ble Minister of Health, GNCT of Delhi
- 7. All District Magistrates, Govt. of NCT of Delhi.
- 8. OSD to CS, Govt. of NCT of Delhi

9. PA to Spl. Secretary (H&FW)

(Padmini Singla) Secretary (Health & FW)